## THE HIGH COURT OF MEGHALAYA

## **AT SHILLONG**

HCMII/63/2018/COMP/1777

Dated, Shillong 25th Apr, 2018

## CORRIGENDUM

In inviting reference to the tender notice In inviting reference to the tender notice TENDER NO. HCM.II/63/2018/COMP/1352 DATED SHILLONG THE 28<sup>TH</sup> MARCH 2018 the following corrigendum is being issued:

 The bid submission end date is extended till 09.05.2018 at 1500 Hrs. The technical bid will be opened on 10.05.2018 at 1100 Hrs.

\*\* All other Terms & Conditions of the above referred Tender shall remain unchanged.

Registrar General High Court of Meghalaya.